

Sl. No.	State	2014-15
14.	Maharashtra	589.88
15.	Manipur	73.06
16.	Meghalaya	172.62
17.	Mizoram	57.72
18.	Nagaland	102.06
19.	Orissa	191.53
20.	Punjab	
21.	Rajasthan	42.51
22.	Sikkim	77.24
23.	Tamil Nadu	926.57
24.	Tripura	53.23
25.	Uttar Pradesh	
26.	Uttarakhand	202.03
27.	West Bengal	
TOTAL		4566.93

*This Scheme has been merged with National AYUSH Mission *w.e.f* 2015-16.

Prescribing of Allopathic Medicines by Ayush Practitioners

962. DR. R. LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had taken any categorical decision in the issue pertaining to qualified practioners of Ayurveda, Unani, Siddha and Homoeopathy systems prescribing allopathic medicines; and

(b) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) No decision has been taken on the issue of permitting the medical practitioners under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) system of medicines to practice allopathic treatment in a limited way in the country.